

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES**

**RAJYA SABHA
UNSTARRED QUESTION No. 3584
TO BE ANSWERED ON 2ND APRIL, 2025**

Fisheries and Aquaculture Infrastructure Development Fund

3584. Shri R. Dharmar:

Will the Minister of *Fisheries, Animal Husbandry and Dairying* be please to State:

- (a) the features of Fisheries and Aquaculture infrastructure Development Fund (FIDF) Scheme;
- (b) the details of the project proposals submitted by Government of Tamil Nadu under this scheme so far;
- (c) the details of the number of projects approved by the Central Government so far;
- (d) the details of the funds sanctioned, allocated and utilised under this scheme within Tamil Nadu so far;
- (e) the details of the projects completed, in progress and are yet to commence under this scheme within Tamil Nadu; and
- (f) the steps being taken by Government to ensure the speedy completion of the aforementioned projects which are in progress?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI GEORGE KURIAN)

(a) to (f) : The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, with effect from financial year 2018-19 has been implementing Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs 7522.48 crore. FIDF inter-alia provides concessional finance for development of various fisheries infrastructure facilities to the Eligible Entities (EEs), including State Governments/Union Territories and State entities for development of identified fisheries infrastructure facilities. Under FIDF, the Department of Fisheries, Government of India provides interest subvention up to 3% per annum for providing the concessional finance by the Nodal Loaning Entities (NLEs) at the interest rate not lower than 5% per annum. The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying since the inception of the Fisheries and Aquaculture Infrastructure Development Fund (FIDF) in 2018-19, has accorded approvals to a total of 64 number of fisheries infrastructure development proposals of Governments of Tamil Nadu at a total outlay of Rs. 1574.73 crore with project cost restricted for interest subvention at Rs.1336.73 crore. The National Bank for Agriculture and Rural Development (NABARD) being the Nodal Loaning Entities (NLEs) for State Implemented projects, has sanctioned loan amount of Rs. 1314.73 crore to the Government of Tamil Nadu and out of this, an amount of Rs. 956.05 crore has been disbursed so far to the State Government for implementation of the approved projects under FIDF. The Government of Tamil Nadu reported completion of a total of 47 projects while 16 projects are in progress and one project has not yet commenced by the State Government. The Central Approval and Monitoring Committee (CAMC) of FIDF monitors regularly the progress of the projects approved under FIDF and National Fisheries Development Board (NFDB) as the Nodal Implementing Agency (NIA) of FIDF conducts the desk studies and need based field inspections of approved projects to ensure the timely completion of approved projects. Besides, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying also reviews the progress of approved projects to ensure the timely implementation.
